

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.838/2004

M.A. NO. 713/2004

Monday, this the 5th day of April, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

1. Phool Singh (Group "C" Chowdhary)  
s/o Sh. Trikha  
r/o G-231, Srinivaspur  
New Delhi  
General Secretary  
Chowdhary/Head Gardeners Welfare  
Association  
Horticulture Department, CPWD  
New Delhi
2. Pratap Singh  
s/o Sh. Khem Chand  
r/o 1170, Lodhi Complex  
New Delhi  
President  
Chowdhary/Head Gardeners Welfare Association  
Horticulture Department CPWD, New Delhi
3. Bhagwati Prasad  
s/o Sh. Mohan Lal  
r/o 17/187, Pasunda  
Distt. Ghaziabad  
Distt. Ghaziabad (UP)

...Applicants

(By Advocate: Shri Inderjit Singh)

Versus

1. Union of India  
through Secretary  
Ministry of Urban Development &  
Poverty Alleviation  
Nirman Bhawan, New Delhi
2. Director General of Works  
Central Public Works Department  
Nirman Bhawan, New Delhi

...Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal:

Learned counsel for applicant states that he would request the respondents to change his designation and, therefore, without prejudice to his rights withdraws the present petition.



(3)

(2)

2. Allowed as prayed. Subject to aforesaid,  
dismissed as withdrawn.

Naik  
( S. K. Naik )  
Member (A)

V. S. Aggarwal  
( V. S. Aggarwal )  
Chairman

/sunil/